

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian

V/s.

M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anagha Anasagaraju	Company Secretary for Respondents	Anagha
2.	Chirag R. Sonecha	Advocate for Petitioner	C. Sonecha

Order

I.A. 49 of 2016

IN

C.P. No. 05/241-242/CLB/MAH/2016

1. Ld. Counsels of both the sides are present.
2. In respect of IA 49; Respondent challenging the validity of CP, a reply has been filed by the Petitioner today. Copy has been served to the Respondent.
3. Registry is also directed to place it on record.
4. Pertaining to CP 05/2016, in compliance of the directions dated 18th August, 2016, Respondent has filed a Reply to the Petition. The Petitioner is free to file the Rejoinder, if any.

MKS

5. IA 49 along with CP 05 is now put up for hearing on 9th November, 2016. Date is duly communicated.

Dated: 29.09.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)